

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

31/441/ND/2018

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2018**

**NAME OF THE COMPANY: Falck Services Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 441**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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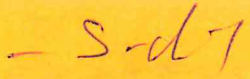
	<b>For the Petitioner:</b>	None		
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	<b>For the Respondent:</b>	Mr. Manish Raj, Company Prosecutor, ROC, Delhi		
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**ORDER**

Mr. Manish Raj appearing on behalf of the ROC prays for some time to file report in this case.

To come up on 7<sup>th</sup> March, 2018.



**(Deepa Krishan)**  
**Member (T)**



**(Ina Malhotra)**  
**Member (J)**